

1	2	3	4
20.	Sikkim	11730	553
21.	Andhra Pradesh	493070	135582
22.	Karnataka	304434	39810
23.	Kerala	260332	36240
24.	Lakshadweep	501	320
25.	Pondicherry	15261	1693
26.	Tamil Nadu	186344	89374
27.	Dadra and Nagar Haveli	111	0
28.	Goa	25183	3001
29.	Gujarat	67386	27995
30.	Maharashtra	302302	65626
31.	Chhattisgarh	111335	19742
32.	Madhya Pradesh	298681	36146
33.	Uttarakhand	80954	18931
34.	Uttar Pradesh	485968	112520
TOTAL :		4944012	1098488

**Contribution of MSME to industrial output**

2880. DR. BHALCHANDRA MUNGEKAR: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether, in view of substantial contribution of Micro, Small and Medium Enterprises to industrial output, employment and exports, Government is planning any strategic plan for the expansion of the sector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) and (b) Ministry of Micro Small and Medium Enterprises (MSME) has its strategic action plan to promote growth of Micro, Small and Medium Enterprises including Khadi, Village

and Coir Industry in priority areas of skill development, marketing, technology upgradation, infrastructure and credit availability. The same is available on the website of the Ministry at [www.msme.gov.in](http://www.msme.gov.in).

(c) Does not arise.

#### **Financial assistance under PMEGP**

2881. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that a number of beneficiaries selected for financial assistance under the Prime Minister's Employment Generation Programme (PMEGP) by District PMEGP Task Force in Assam for 2009-10 and 2010-11 has neither received capital expenditure nor working capital from the financial institutions till date;

(b) if so, the details thereof; and

(c) the details of beneficiaries including their proposal sanctioned under PMEGP through KVIC, KVIB, State DICs and other agencies in Assam beneficiary-wise, financial institution entitled and subsidy released for 2009-10 and 2010-11 till date, year-wise?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) and (b) Prime Minister's Employment Generation Programme (PMEGP) is a credit-linked subsidy programme of the Ministry of Micro, Small and Medium Enterprises (MSME) and being implemented since 2008-09 through Khadi and Village Industries Commission (KVIC) throughout the country including Assam for generating self-employment opportunities through establishment of micro enterprises by organizing traditional artisans and unemployed youth. At the State/Union Territories level, the scheme is implemented through field offices of KVIC, State/Union Territory Khadi and Village Industries Boards (KVIBs) and District Industries Centres (DICs) with involvement of Banks. Beneficiaries selected by District Level Task Force Committee (DTFC) under PMEGP are forwarded to Banks for sanction. Banks take their own credit decision to sanction or reject the project on the basis of technical and financial viability of the project. DTFC under PMEGP in Assam have selected 3043 beneficiaries in 2009-10 and forwarded their cases to banks for sanction, out of which, 2430 cases were actually disbursed by banks. In 2010-11, DTFCs in Assam have selected 6328 beneficiaries and forwarded their cases to banks for sanction, out of which disbursement was made in 4756 cases. KVIC has reported that sanctioned cases of a given year that remain undisbursed are considered for disbursement during the next year. However, according to KVIC, the nodal agency for PMEGP, no grievances from beneficiaries have been received as regard non-receipt of capital expenditure or working capital.

(c) More than 7,000 beneficiaries have been provided margin money assistance under